

(g) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (g) Such requests have been received by this Ministry, from time to time. It has been the constant endeavour of the media organisations under this Ministry, namely All India Radio, Doordarshan, Song & Drama Division, Films Division, Publications Division, Directorate of Advertising and Visual Publicity, etc. to project suitably through appropriate programme formats the various issues and facets of life and culture of the people of Assam and the rest of the North Eastern Region as also Gujarat and other parts of the country.

Documentary Films

9819. SHRI ANANTHA RAMULU MALLU : Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing :

(a) whether there is any advisory board to advise and give suggestions to Government regarding the documentary films produced by Government ;

(b) if so, the details regarding its composition and functions ;

(c) the details regarding the documentary films shown during the last two years till date; and

(d) the details regarding the total expenditure incurred on each film ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) There is no Advisory Board to advise and give suggestions to Government regarding documentary films produced by the Films Division. Subjects of the films to be produced are decided at a Inter-miniserial meeting which is held every year. In this meeting Ministries/ Departments suggest subjects keeping in view their publicity requirements. The sponsoring Ministries/ Departments nominate subject matter specialists to

serve as consultants for the approval of scripts as well as of the films on the subjects. If the films are meant for theatrical release, they are shown to Films Advisory Board constituted by the Government. It is only after the approval of Film Advisory Board, that documentary films are released on the commercial circuit under compulsory exhibition scheme in different cinema houses throughout the country. Besides production of films by the Films Division through its own departmental units, films are also commissioned to be produced through independent producers who are on the approved panel of the Films Division. The subjects are assigned to independent producers on the basis of tenders and treatments received. Films Division also purchase and accepts films on donation from independent producers and private agencies.

(c) and (d) A Statement is laid on the table of the House. [Placed in library. See No LT. 6563/83]

Profits Shown by Companies

9820. SHRI N.E. HORO : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS : be pleased to state :

(a) whether some cases of companies have come to the notice of Government which have shown high profitability/high overhead cost during the last four years; and

(b) the details regarding the profit, yearwise and company-wise during the last four years ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS : (SHRI GHULAM NABI AZAD) : (a) Arising out of the review of Cost Audit Reports so far made six cases of high profitability (*i.e.* gross return in excess of 40% on capital employed consistently for a period of 3 years) were noticed during the last 4 years. No case of high overhead cost warranting action was noticed.

(b) The details of profit made for the last four years companywise and yearwise in respect of cases referred to in (a) are given in the statement attached,